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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 6th June, 2022

No.HC.XV.06/2022/93/RV. Pending initiation of departmental proceeding, Shri B.T. Lala Sakachep, Senior Civil Judge-1, Aizawl District, Mizoram, is placed under suspension with immediate effect. Shri Sakachep shall not leave station without prior permission of the authority.

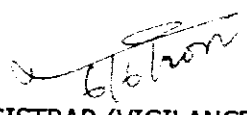
By Order

Sd/- Romen Baruah
Registrar (Vigilance)

Memo No. HC.XV.06/2022/93A/RV. , Dated: 06.06.2022

Copy for information to :-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram, Pin-796001.
2. The Accountant General, Mizoram, Aizawl, Pin-796001.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin-796001
4. The District and Sessions Judge, Aizawl Judicial District, Aizawl, Mizoram, Pin- 796001
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri B.T. Lala Sakachep, Senior Civil Judge-1, Aizawl District, Mizoram, Pin.796001.
7. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin-796001, with a request to publish this Notification in the Mizoram Gazette.
8. The Treasury Officer, Aizawl, Mizoram, Pin- 796001.
9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice..
Gauhati High Court, Guwahati.
11. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

3/11/22
6/6/22